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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**



**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/146/2016  
NAME OF THE PETITIONER(S) : Nirej V. Paul & another  
NAME OF THE RESPONDENT(S) : The Canning Industries Cochin Limited & 15 others  
UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**

1.	SRIKANT MOHAN	For the R-I Company	
2.	K. Gowtham Kumar Athiban Vijay AID	Counsel for P	

**ORDER**

Proxy counsel representing senior counsel Shri K.Gowtham Kumar for petitioner present. PCS representing R1 company Shri.Srikanth Mohan present. Since the senior counsel is engaged in the High Court he could not reach this Bench. The matter is adjourned for hearing. In case the arguments are not submitted by the counsel for petitioner by the next date of hearing, the matter will be decided on merits. Put up on **02.03.2017 at 10.30 A.M.**

CH. MOHD. SHARIEF TARIQ  
MEMBER (JUDICIAL)

K.ANANTHA PADMANABHASWAMY  
MEMBER (JUDICIAL)